

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 4788-4790 OF 2012

SANJAY SHARMA & ORS.

Appellant (s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With prayer for interim stay)

Date: 01/06/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
(VACATION BENCH)

For the parties

Mr. Nidhesh Gupta, Adv.
Mr. Anurag Rawat, Adv.
Mr. Mohan Krishna Ghosh, Adv.
Mr. Samir Ali Khan, Adv.

Mr. Pallav Shishodia, Sr. Adv.
Mr. Arun Bhardwaj, Adv.
Mr. Abhishek Attri, Adv.

Mr. Dinesh Dwedi, Sr. Adv.
Mr. S.S. Shamshery, Adv.
Mr R.C. Kohli, Adv.

Mr. Ratnakar Dash, Sr. Adv.
Mr. Ram Kishore Singh Yadav, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

List immediately after summer vacation.

(NARENDRA PRASAD)
COURT MASTER

(RENUKA SADANA)
COURT MASTER